

**INSURANCE LAWS (TRANSFER OF BUSINESS AND
EMERGENCY PROVISIONS) REPEAL ACT, 2001**

11 of 2001

[May 9, 2001]

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1. Short title.
2. Repeal of Act 62 of 1950.
3. Repeal of Act 9 of 1956.
4. Repeal of Act 17 of 1971.

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An Act to repeal the Allianz Und Stuttgarter Life Insurance Bank (Transfer) Act, 1950, the Life Insurance (Emergency Provisions) Act, 1956 and the General Insurance (Emergency Provisions) Act, 1971 Be it enacted by Parliament in the Fifty-second Year of the Republic of India as follows:-

1. Short title. :-

This Act may be called the ¹ Insurance Laws (Transfer of Business and Emergency Provisions) Repeal Act, 2001.

1. Received the assent of the President on May 9, 2001 and published in the Gazette of India, Extra., Part II. Section 1

2. Repeal of Act 62 of 1950. :-

The Allianz Und Stuttgarter Life Insurance Bank (Transfer) Act, 1950 is hereby repealed.

3. Repeal of Act 9 of 1956. :-

The Life Insurance (Emergency Provisions) Act, 1956 is hereby repealed.

4. Repeal of Act 17 of 1971. :-

The General Insurance (Emergency Provisions) Act, 1971 is hereby

repealed.